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Title: Introduction of the Constitution (Amendment) Bill, 2017 (*Amendment of article 51A*).

**SHRI P. KARUNAKARAN (KASARGOD):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति : प्रश्न यह है ०:

"कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुःस्थापित करने की अनुमति दी जाए,"

प्रस्ताव स्वीकृत हुआ।

SHRI P. KARUNAKARAN : Sir, I introduce the Bill.

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